

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 19 OF 2014

Dated: 06th February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Western Electricity Supply Co. of Orissa Ltd. ...Appellant(s)
Vs.
Orissa Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Som Raj Choudhury

Counsel for the Respondent(s) : Mr. P. C. Sen
Mr. Rutwik Panda
Ms. Anshu Malik
Mr. Udayan Verma for R.1

Mr. Raj Kumar Mehta
Ms. Himanshi Andley
Mr. Abhishek Upadhayay for R.2

Mr. Hasan Murtaza

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **21.03.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/sh